

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH-ALLAHABAD

Reg. No.

14 of 1986.

(36)

Moti Lal & others... Vs..... General Manager N.E.R.

Present-

- 1- Hon'ble S. Zaheer Hasan, V.C. (J)
- 2- Hon'ble Ajay Johri, Member-(A)

O R D E R

The applicant is not present. Sri Lalji Sinha learned counsel appears for the respondents. This application is dismissed in default.

Dated. 2.7.1986.

Sd/-

Sd/-

V.C.

Member (A).

K.K. Singh/-

C.T.C.

(Signature)
17/7/86

(R. N. PANDEY)

Section Officer
Central Administrative Tribunal
Allahabad.

Checked by
(Signature)
17/7/86

(Signature)
Section Officer
Central Administrative Tribunal
Allahabad.
(R. N. PANDEY)